Written Answers to

## Presence of IS radicals and sympathisers

1320. SHRI AMAR SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that South Indian States have a considerable presence of Islamic State (IS) radicals and sympathisers;

(b) if so, the details thereof and Government's reaction in regard thereto; and

(c) the number of cases registered against the outfit by National Investigation Agency (NIA) in each State and the status of those cases?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) and (b) Some instances of individuals from different States, including Southern States, having joined IS have come to the notice of Central and State Security Agencies. The National Investigation Agency (NIA) and the States Police have registered cases against IS members/sympathizers and have arrested 160 persons so far all over the country. The Islamic State (IS)/Islamic State of Iraq and Levant (ISIL)/Islamic State of Iraq and Syria (ISIS)/Daesh has been notified as a Terrorist Organization and included in the First Schedule to the Unlawful Activities (Prevention) Act, 1967 by the Central Government. IS is using various internet based social media platforms to propagate its ideology. Cyber space is being closely watched in this regard by the agencies concerned and action is taken as per law.

(c) The National Investigation Agency (NIA) has registered 27 IS related cases, in which 110 accused persons have been arrested. Out of these 27 cases, NIA has arrested 56 persons in 18 cases from South India.

## Cases of snatching in Delhi

1321. SHRI AMAR SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there had been substantial increase during the current year in cases relating to snatching of cell phone and jewellery by bike gangs in the capital who also leave their targets wounded;

(b) if so, the details thereof; and

(c) whether Government proposes to enact stringent law for such crimes and if so, the details thereof and by when it will be enacted, so as to deter the criminals from indulging in such crimes? THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (c) Delhi Police has reported that incidents of snatching by bikers have decreased by 20.17% during the year 2018 as compared to the year 2017. During 2019 (upto 15.06.2019), when compared with the corresponding period of 2018, there is a marginal decrease in cases of snatching by bikers. There is no proposal at present to amend the existing provisions of law for such crimes.

## Study to determine shortage of police personnel

†1322. DR. KIRODI LAL MEENA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any study has been conducted to determine shortage of police personnel in the country;

(b) whether Government is aware that there is shortage of five lakh police personnel in the country;

(c) if so, the details thereof;

(d) whether according to Bureau of Police Research and Development, three policemen are posted to serve every VIP while there is one policeman to serve 663 citizens;

(e) whether for many persons, engagement of police personnel around them has become a symbol of prestige than any threat to their lives; and

(f) if so, details of plans being formulated by Government to deal with this issue?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (c) Yes, Sir. The Bureau of Police Research and Development has compiled the data on vacancies in Police Organizations. The State/UT-wise shortage of police personnel in the country is given in the Statement (*See* below). "Police" is a State subject falling in List-II (State List) of the Seventh Schedule of the Constitution of India and it is, therefore, the responsibility of the State Governments/UT Administrations to fill up the vacancies in the police forces.

(d) to (f) Categorized security is provided by the Central Government, by each State Government and UT Administrations, on the basis of threat assessment made by Security

†Original notice of the question was received in Hindi.